

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:369

ANSWERED ON:02.08.2011

SCHEME FOR DEVELOPMENT OF NAXAL-AFFECTED STATES

Pandey Saroj;Singh Dr. Raghuvansh Prasad;Yadav Shri Madhusudan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the districts declared naxal-affected and the districts proposed to be included under the naxal-affected district, State-wise including Bihar;
- (b) whether the Government is implementing any special scheme/action plan for the development of the naxalaffected States;
- (c) if so, the details of financial package provided under the cheme/Plan, Statewise; and
- (d) if not, whether there is any such proposal?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a): Based on violence profile, presently 83 districts in 9 States are covered under the Security Related Expenditure (SRE) Scheme, which are eligible for reimbursement of the expenditure incurred by the State Governments on anti naxal operations. Details of Districts are at Annex I.

The Government has received proposal for inclusion of additional 33 districts under the SRE scheme including seven districts of Bihar, namely, Vaishali, Begusarai, Lakhisarai, Sehohar, Banka, Muzaffarpur and Khagaria.

(b) to (d): The Integrated Action Plan (IAP) for 60 Selected Tribal and Backward Districts, inter-alia, including 48 naxal-affected districts, has been approved by the Government with a block grant of Rs. 25 crore and ` Rs. 30 crore per district for 2010-11 and 2011- 12 respectively. List of districts covered under IAP is given at Annex II.